

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1745  
ANSWERED ON:01.08.2003  
MISUSE OF PUBLIC MONEY BY COMPANIES  
PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Union Government are aware that more than 30 companies based in the State of Gujarat and their promoters have misappropriated public money by misusing the funds raised from public issue of share and debentures ;
- (b) if so, the names of the promoters with their companies;
- (c) the total money has been misutilised/siphoned off by the promoters of these companies; and
- (d) the steps the Union Government have taken or propose to take against the defaulters ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) to (d) The information is being collected and will be laid on the table of the house.